

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Union of India Through Serious Fraud Investigation  
Office  
Vs  
Surana Industries Ltd and 95 Ors

**MAIN PETITION NUMBER** : CP(CA)/125(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA/79(CHE)/2023, IA/70(CHE)/2023, IA/71(CHE)/2023, IA/72(CHE)/2023,  
IA/84(CHE)/2023

---

**COMMON ORDER**

**IA/79(CHE)/2023**

Present: Shri. Krishna Kaushik, Ld. Counsel for the Applicant.

None for the Respondent.

Files taken up today as 19.04.2024 was declared holiday on account of elections.

Rejoinder filed by the Applicant.

Copy served on the Respondent.

**IA/70(CHE)/2023**

None for the Applicant.

None for the Respondent.

Proceedings of date 26.02.2024 shows that on that day also, Applicant was not present.

Last chance is given to the Applicant to make appearance and submissions.

**IA/71(CHE)/2023**

None for the Applicant.

None for the Respondent.

Proceedings of date 26.02.2024 shows that on that day also, Applicant was not present.

Last chance is given to the Applicant to make appearance and submissions.

**IA/72(CHE)/2023**

None for the Applicant.

None for the Respondent.

Proceedings of date 26.02.2024 shows that on that day also, Applicant was not present.

Last chance is given to the Applicant to make appearance and submissions.

**IA/84(CHE)/2023**

Present: Shri. Khathiravan , Ld. Counsel for the Applicant.

None for the Respondent.

Ld. Counsel for the Applicant submits that he has received the copy of the reply filed by the Respondent in February, 2024.

List all the applications for appearance / hearing on **02.05.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs